

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA  
UNSTARRED QUESTION NO. 3197**

**To be answered on Friday, January 5, 2018 / Pausha 15, 1939 (Saka)**

**Flexi Fund Limit under CSS**

**3197. SHRI Y.S. AVINASH REDDY:**

**SHRI PRABHAKAR REDDY KOTHA:**

**Will the Minister of FINANCE be pleased to state:**

**(a) whether the Government has taken a decision to increase the flexi fund limit of the States to be given under Centrally Sponsored Schemes from 10 per cent to 25 per cent; and (b) if so, the details thereof**

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI P. RADHAKRISHNAN)**

**NITI Aayog vide its O.M. No. O-11013/02/2015-CSS & CMC dated 17th August, 2016 has issued instruction for Rationalization of Centrally Sponsored Schemes (CSS). As per para 6 of the said OM, flexi-funds available in each CSS has been raised from the current level of 10% to 25% for States, and 30% for UTs, of the overall annual allocation under each scheme. Guidelines for Flexi-Funds within Centrally Sponsored Schemes was issued by DoE vide O.M. dated 6th September 2016.**

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